

1	2	3	4	5
11.	जनपथ, नई दिल्ली	48.45	53.85	5.22
12.	कालिग अशोक भवनेश्वर	(-) 24.46	(-) 20.88	(-) 27.67
13.	कानिष्क, नई दिल्ली	145.49	135.35	3.21
14.	खजराहो अशोक	(-) 2.13	2.74	(-) 6.25
15.	अशोक राडिसन बीच रिसार्ट कोवलम	16.06	22.29	12.61
16.	अशोक राडिसन एल एम पी होटल, मैसूर	25.14	34.48	47.02
17.	एल बी पी होटल, उदयपुर	14.68	22.87	13.05
18.	लोधी होटल, नई दिल्ली	28.40	34.79	(-) 1.21
19.	मदुरई अशोक	4.08	6.79	(-) 0.86
20.	पाटलिपुत्र अशोक पटना	(-) 8.26	(-25.38)	(-) 34.54
21.	कुतुब होटल, नई दिल्ली	31.14	30.41	17.84
22.	रणजीत होटल, नई दिल्ली	(-) 39.56	(-) 27.67	(-) 31.90
23.	सम्राट होटल, नई दिल्ली	(-) 46.38	(-) 101.95	(-) 147.42
24.	टेम्पल वे अशोक बीच रिसार्ट सामल्लापुरम	(-) 5.59	0.04	(-) 2.05
25.	वाराणसी अशोक	(-) 6.52	(-) 17.25	(-) 7.18

State-wise Allocation of Petroleum Products

962. SHRI KAILASH NARAIN SARANG: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the quota of kerosene, diesel and petrol allocated to each State and what is the basis for allocation;

(b) whether it is a fact that quota allotted to Maharashtra State as compared to Madhya Pradesh is three times more; and

(c) if so, what are the reasons therefor?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c) While kerosene is allocated to each State and Union Territory by the Central Government, there is no allocation of petrol and diesel to States and Union Territories. The quota of kerosene allocated to States/Union Territories in 1990-91 is given in the attached statement I. The consumption of petrol and diesel in various States and Union Territories during 1990-91 is given in Statement II.

Kerosene allocations are made to various States and Union Territories on a historical basis with suitable growth depending on availability.

Statement-I

State-wise Allocation of Kerosene during 1990-91

S.No.	Name of State	Figs. in MTs.
1	Jammu & Kashmir	67611
2	Punjab	324769
3	Rajasthan	268636
4	Uttar Pradesh	912026
5	Haryana	152631
6	Himachal Pradesh	36654
7	Chandigarh	20920
8	Delhi	240106
9	Assam	247987
10	Bihar	469753
11	Orissa	155951
12	West Bengal	740675
13	Manipur	20760
14	Meghalaya	15391
15	Nagaland	10205
16	Sikkim	10120
17	Tripura	20793
18	Andaman & Nicobar Islands	2539
19	Arunachal Pradesh	10876
20	Mizoram	7198
21	Goa	27209
22	Gujarat	781245
23	Madhya Pradesh	382609
24	Maharashtra	1485776
25	D. Nagarhaveli	3113
26	Daman & Diu	2944
27	Andhra Pradesh	586215
28	Kerala	265075

1	2	3
29	Tamil Nadu	658305
30	Karnataka	444582
31	Pondicherry	14581
32	Lakshdweep	875
TOTAL:		8386130

Statement-II

State-wise Consumption of Petrol and Diesel during 1990-91

(Pigs. in Tms.)

S.No.	Name of State	Petrol	Diesel
1	2	3	4
1	Jammu & Kashmir	30.0	132.0
2	Punjab	213.0	1190.0
3	Rajasthan	127.0	1170.0
4	Uttar Pradesh	336.0	2645.0
5	Haryana	106.0	790.0
6	Himachal Pradesh	20.0	103.0
7	Chandigarh	26.0	32.5
8	Delhi	344.0	733.0
9	Assam	57.0	334.0
10	Bihar	140.0	1227.0
11	Orissa	54.0	426.0
12	West Bengal	150.0	1243.0
13	Manipur	10.3	21.0
14	Meghalaya	14.0	64.7
15	Nagaland	12.0	19.2
16	Sikkim	3.1	3.7
17	Tripura	6.4	28.6
18	Andaman & Nicobar Islands	2.0	38.5
19	Arunachal Pradesh	7.3	36.1

1	2	3	4
20	Mizoram	6.1	16.9
21	Goa	22.0	106.0
22	Gujarat	276.0	1318.0
23	Madhya Pradesh	165.0	1230.0
24	Maharashtra	581.0	2620.0
25	D. Nagarhaveli	1.4	3.1
26	Daman & Diu	1.2	4.3
27	Andhra Pradesh	216.0	1717.0
28	Kerala	148.0	691.0
29	Tamil Nadu	237.0	2004.0
30	Karnataka	219.0	1050.0
31	Pondicherry	9.0	72.7
2	Lakshdweep	3.8
TOTAL		3540.0	21079.0

Supply of LPG Refills in Madhya Pradesh

963. SHRI KAILASH NARAIN SARANG: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the Hindustan Petroleum Corporation and Bharat Petroleum Corporation in Madhya Pradesh transport the LPG refills from other States for supply within Madhya Pradesh;

(b) whether it is also a fact that there are Indian Oil Corporation refilling plants in Madhya Pradesh and fills from Indian Oil Corporation to Hindustan Petroleum Corporation and vice-versa; and

(c) if so, what steps have been taken to correct this anomaly?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND: (a) to (c) the

concept of hospitality arrangement between various oil companies already exist. Whenever possible and feasible, supplies of packed LPG to a market are made from the nearest filling plant irrespective of the source of supply.

Putting up Power Stations in Madhya Pradesh by Private Sector

964. SHRI KAILASH NARAIN SARANG: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to refer to the answer to Unstarred Question 91 given in the Rajya Sabha in 15th July, 1991 and state:

(a) whether any proposal has been received from private sector for putting up power stations in Madhya Pradesh; and

(b) if so, what are the details thereof and by when these projects are likely to be finalised?